

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
(IB)-57 (PB)/2018

IN THE MATTER OF:

Bank of Maharashtra

.... Applicant/Petitioner

v.

M/s. Amrapali Leisure Valley Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner: Mr. Ajay Kumar Jain, Adv. for BOM

For the Respondent(s):

ORDER

For order, see (IB)-90(ND)/2017.

27.09.2018
Vineet